

Development which operates the scheme for the Adarsh Mahavidyalayas, the salary grant released by them on 25-6-02 to Adarsh Sanskrit Mahavidyalaya, Jangla, Himachal Pradesh was returned to them by the Mahavidyalaya. The bank account of the Mahavidyalaya is jointly operated by the Chairman of the Managing Committee and the Principal of the College. The appointment of the Chairman of the Managing Committee has been stayed by Court. As a result, the salary grant released to the college by the Rashtriya Sanskrit Sansthan, could not be deposited since the bank account has become non-operational. As soon as the stay on the functioning of the Chairman is vacated, the grant would be made available to the Mahavidyalaya by Rashtriya Sanskrit Sansthan.

(c) and (d) The services of the employees of Adarsh Sanskrit Mahavidyalayas are not transferable. As per the scheme Principal is appointed by the Managing Committee.

(e) No, Sir. The Government has no proposal to dissolve the existing Managing Committee.

Action plan to protect the rights of children

431. PROF. M. SANKARALINGAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) has there been an action plan recently to protect the rights of children;

(b) if so, the details thereof; and

(c) how would it help to protect the children's rights?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI JAS KAUR MEENA): (a) to (c) The Government is in the process of preparing a National Plan of Action for Children which will contain the goals, objectives and strategies in order to improve the situation of the children in the country.

Rank to private engineering and management colleges

432. SHRI R.P. GOENKA:

SHRI K. RAMA MOHANA RAO:

SHRI RAVULA CHANDRA SEKAR REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :